

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 12.07.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 12.07.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Appeal No. 12/2019 (I.A. No. 391/2019) WITH	The Kisan Sahkari Chini Mills Ltd. Vs. The Member Secretary, Central Pollution Control Board & Ors.	Mr. S. Bhartari, Adv. for Applicant	29.07.2019
2.	Appeal No. 13/2019 (I.A. No. 392/2019) WITH	The Kisan Sahkari Chini Mills Ltd. Vs. The Member Secretary, Central Pollution Control Board & Ors.	Mr. S. Bhartari, Adv. for Applicant	29.07.2019
3.	Appeal No. 14/2019 (I.A. No. 393/2019) WITH	The Kisan Sahkari Chini Mills Ltd. Vs. The Member Secretary, Central Pollution Control Board & Ors.	Mr. S. Bhartari, Adv. for Applicant	29.07.2019
4.	Appeal No. 15/2019 (I.A. No. 397/2019) WITH	Bisalpur Kisan Sahkari Chini Mills Ltd. Vs. The Member Secretary, Central Pollution Control Board & Ors.	Mr. S. Bhartari, Adv. for Applicant	29.07.2019
5.	Appeal No. 16/2019 (I.A. No. 398/2019) WITH	Kisan Sahkari Chini Mills Ltd. Vs. The Member Secretary, Central Pollution Control Board & Ors.	Mr. S. Bhartari, Adv. for Applicant	29.07.2019
6.	Appeal No. 17/2019 (I.A. No. 400/2019) WITH	Kisan Sahkari Chini Mills Ltd. Vs. The Member Secretary, Central Pollution Control Board & Ors.	Mr. S. Bhartari, Adv. for Applicant	29.07.2019
7.	Appeal No. 18/2019 (I.A. No. 406/2019)	The Kisan Sahkari Chini Mills Ltd. Vs. The Member Secretary, Central Pollution Control Board & Ors.	Mr. S. Bhartari, Adv. for Applicant	29.07.2019
8.	Original Application No. 534/2019	Radhey Shyam Singh Vs. Chief Secretary, Govt. of U.P. & Ors.	Mr. Abhishek Kumar Chaubey, Adv. for Applicant	05.08.2019
9.	Original Application No. 535/2019	Suresh Kumar Vs. M/s. Kapoor Industries Ltd. & Ors.	Mr. Medhanshu Tripathi, Adv. for Applicant	01.08.2019

10.	Original Application No. 583/2019	Ameechand & Anr. Vs. The Kisan Sehkari Sugar Mills Ltd. & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant	01.08.2019
11.	Original Application No. 589/2019	Mirza Abid Beg Vs. State of U.P. & Ors.	Mr. Abhishek Garg & Mr. Dhananjay Garg, Advs. for Applicant	25.07.2019
12.	Original Application No. 594/2019	Jitender Dhir Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant	25.07.2019
13.	Original Application No. 595/2019	S. Mahinder Singh Vs. Shri Yogender Kumar & Ors.	Mr. Navin Kumar Chaudhary, Adv. for Applicant	22.07.2019
14.	M.A. No. 160/2019, M.A. No. 167/2019 & M.A. No. 171/2019 IN Original Application No. 21/2014	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Rahul Singhal, Adv. Cinmoy and Associates, Advs. Mr. Gaurav Dubey, Adv.	22.07.2019

COURT MASTER